

**OFFICE OF THE
PRINCIPAL DISTRICT AND SESSIONS JUDGE
SHOPIAN**

ORDER No:-283/PDJ/SPN

DATED: - 18-05-2020

Consequent upon extension of National Lockdown, prevent the spread of Corona Virus (COVID-19) and in pursuance to issuance of order No. 1624/GS dated 17-05-2020 by the Hon'ble High Court of Jammu and Kashmir extending circulars 13/GS dated 20/03/2020, 14/GS dated 23/03/2020, 15/GS dated 26/03/2020 and 16/GS dated 29/03/2020, interim arrangement made by this office vide Order No:282/PDJ/SPN dated 04/005/2020 to deal with extremely emergent criminal matters as well as bail or remand applications, shall continue till 20th of May 2020, following directions are hereby issued for compliance by the Ld. Judicial Officers posted at District Headquarter Shopian.

1. That all the Ld. Judicial Officers shall strictly adhere to the instructions contained in aforementioned circular annexed herewith as Annexure "A".
2. That following Judicial Officers of the Court are nominated for taking up Bail/Remand and exceptionally urgent Civil/Criminal matters from their residences by virtual mode only.

S.no	Name of the Court	Period of Day	Contact No.
1.	Addl. Special Mobile Magistrate, Shopian	18-05-2020 to 20-05-2020	9906796284 majz_f_meer@yahoo.com

Sd/-
Sikandar Azam Chowdhary
Pr. District & Sessions Judge
Shopian

Copy to:

1. Worthy Registrar General Hon'ble High Court of J&K for information.
2. Secretary to Hon'ble Administrative Judge, District Shopian for information .
3. President Bar Association, Shopian for information.
4. In charge e-Court Shopian for uploading the same on official website of District Court Shopian for general information.
5. Office File

Sd/-
Sikandar Azam Chowdhary
Pr. District & Sessions Judge
Shopian